

News-item captioned '\$14 m. Project to curb drop-outs'

4018 SHRI HARINATHA MISRA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention have been drawn to the news-item under the caption "\$14m. project to curb drops outs" as published in the *Time of India* dated the 22nd Feb-1982;

(b) if so, whether the problem of drops-outs in its entirety was discussed in New Delhi recently at a conference presided over by Education Secretary, and attended by officers of UNICEF, Planning Commission, NCERT, NIE-PA and Education Secretaries and Directors of Education from all States and Union Territories, and whether the main object of the Conference was to take stock of the present position and identify the bottlenecks in each State; and

(c) if so, the bottlenecks identified and the remedial measures that have been taken or are proposed to be taken in each of the States and Union Territories?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):
(a) Yes, Sir.

(b) and (c). The Conference of Education Secretaries held on February 17, 1982, discussed primarily the implementation of the innovative projects in education supported by UNICEF. These projects are aimed at making primary education more relevant to the needs and environmental conditions of children particularly in educationally backward areas. These projects while improving the quality

of education also help in reducing drop-outs at the primary level of education. The various bottlenecks in the implementation of these projects were discussed and remedial action was recommended.

The main bottlenecks were identified as follows:

- (i) Lack of adequate academic staff support at State Institute of Education (SIE)/State Council of Educational Research and Training (SCERT) in the States which implement these projects.
- (ii) Lack of adequate counter-part funding to meet some of the essential expenditure.
- (iii) Lack of full-time accounts staff at the State level.

The States/UTs have agreed to take further suitable action to remove the bottlenecks and to make quarterly reviews of the implementation of these projects alongwith the reviews of universalisation of elementary education.

Running Allowance for Ticket Checking Staff

4019. SHRI AJIT BAG: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a letter dated 12-11-81 in support of the demand for restoration of running allowance to ticket checking staff; and

(b) if so, details thereof; and

(c) steps taken by Government thereon? J

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (c). A letter dated 12-11-1981 from Shri Samar Mukherjee, Member of Parliament was received who has been apprised of the position vide letter No. E(P&A) II-80/LG-3/10 dated 8-3-1982, copy attached as statement.

Statement

Copy of D.O. letter No. E(P&A)II-80/LG-3/10 dated 8th March, 1982 from the Minister of Railways to Shri Samar Mukherjee, Member of Parliament.

Kindly refer to your letter No. SM/2023/F-2/81 dated 12-11-1981 to Shri Kedar Pandey regarding the demand for the restoration of running allowance to Ticket Checking Staff.

A copy of the representation dated 25-11-1980 from the Indian Railways Ticket Checking Staff Association was received from the Lok Sabha Secretariat (Committee Branch) on 9-12-1980. The comments on the various points raised by the Association were sent to the Lok Sabha Secretariat on 30-1-1981. The Committee on Petitions have taken oral evidence on 6-1-1982 and the outcome of the deliberations of the Committee is awaited.

With best wishes.

प्राइ शिक्षा का विस्तार

4020. श्री राम प्यार पनिका : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) इस वर्ष प्राइ शिक्षा के विस्तार पर सम्भवतः कुल कितना व्यय किया जायेगा;

(ख) क्या सरकार का विचार उत्तर प्रदेश के मिर्जापुर जिले के उन दक्षिणी क्षेत्रों में जहां अधिकतर आदिवासी रहते हैं, कुछ प्राइ शिक्षा केन्द्र खोलने का है; और

(ग) यदि हां, तो कितने और कहां प्राइ केन्द्र खोले जायेंगे और यदि नहीं, तो उसके क्या कारण हैं?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शीला कौल):

(क) वर्ष 1981-82 के दौरान प्राइ शिक्षा के प्रसार के लिये होने वाला संभावित कुल बर्च लगभग 21.09 करोड़ रुपए होगा।

(ख) मिर्जापुर जिले के आदिवासी बहुल दक्षिण क्षेत्र में प्राइ शिक्षा केन्द्र खोलने के

प्रश्न पर राज्य सरकार द्वारा वर्ष 1982-83 के दौरान विचार किया जाएगा, बशर्ते कि धनराशि उपलब्ध हो।

(ग) उपरोक्त क्षेत्र में केन्द्र खोलने के सम्बन्ध में निर्णय लिये जाने के बाद ही प्राइ शिक्षा केन्द्रों की संख्या तथा उनके स्थान को अन्तिम रूप दिया जाएगा।

दिल्ली के सीनियर सेकेंडरी स्कूलों में हिन्दी के बारे में शिकायतें

4021. श्री त्रिलोक चन्द्र : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रशासन के शिक्षा विभाग तथा मंत्रालय को दिल्ली के सीनियर सेकेंडरी स्कूलों में हिन्दी के बारे में तथा त्रिभाषाई सूत्र को लागू न किये जाने के बारे में अन्याय किया जा रहा है और यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है;

(ख) क्या यह सच है कि दिल्ली प्रशासन तथा मंत्रालय द्वारा 2-3 महीनों के बाद भी शिकायत का कोई प्रभावी उत्तर नहीं दिया जाता अथवा कोई समाधान नहीं किया जाता; और

(ग) शिक्षा अधिनियम और 1973 के नियमों के अनुसरण में त्रिभाषाई सूत्र के अन्तर्गत 9वीं और 10 वीं कक्षाओं में तीनों भाषाएं पढ़ाने के लिये शिक्षा विभाग ने क्या कदम उठाये हैं, तथा इस संबंध में केन्द्रीय माध्यमिक शिक्षा बोर्ड को क्या निर्देश जारी किये गये हैं?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उप मंत्री (श्री पी. के. थंगुन):

(क) से (ग). दिल्ली प्रशासन द्वारा भेजी गई सूचना के अनुसार, हिन्दी के अध्ययन के लिए सुविधाओं के संबंध में कुछ शिकायतें प्राप्त होने पर, राजकीय तथा सहायता प्राप्त स्कूलों के सभी प्रमुखों को यह सुनिश्चित करने के लिए अनुदेश भेज दिए गए हैं कि जो छात्र हिन्दी पढ़ना चाहते हैं, उनको हिन्दी के अध्ययन के लिए सभी सुविधाएं अधिनियम तथा दिल्ली स्कूल